

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 223 OF 2015
APPEAL NO. 225 OF 2015
APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016
APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016
APPEAL NO. 315 OF 2016 &
APPEAL NO. 12 OF 2017

Dated: 6th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 223 OF 2015

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 225 OF 2015

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Ms. Malavika Prasad
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. Ashutosh K. Srivastava for R-7

APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 12 OF 2017

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 315 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

We have heard learned counsel for the appellant. Learned counsel for the appellant has concluded the arguments.

List the matter for further hearing on **14.08.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member